

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-95/2019**

**New Delhi, this the 09<sup>th</sup> day of January, 2019**

**Hon'ble Sh. A.K. Bishnoi, Member(A)**

C.S. Bahuleyan (Ex. Constable, No. 799- Security)  
Delhi Police S/o Sh. Sankaran E.K.  
R/o 001, Shanti Pavana, Yuvajana Samjam Road,  
Near Saint Joseph Church, Kadavanthra PO-Kochi  
Kerala-682020. ... Applicant

(through Sh. Zulfiker Ali P.S.)

**Versus**

1. Union of India,  
Ministry of Home Affairs,  
Through Secretary,  
North Block,  
Dr. Rajendra Prasad Road,  
New Delhi-1100012.
2. The Commissioner of Police,  
Delhi Police,  
Police Headquarters,  
IP Estate, New Delhi.
3. Deputy Commissioner of Police,  
Security, Headquarters,  
Vinay Marg, Chanakyapuri,  
New Delhi-21. ... Respondents

**ORDER (ORAL)**

When this matter came up for hearing, learned counsel for the applicant seeks permission to withdraw this OA with a liberty to file a better OA.

The OA is accordingly dismissed as withdrawn with liberty as aforesaid.

**(A.K. Bishnoi)**  
**Member (A)**

/ns/